

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 119
IB/1114/ND/2020
IA/374/ND/2022, IA/5449/ND/2023

IN THE MATTER OF:
BVG India Ltd.

... **Applicant/Petitioner**

Versus

Three C Facility Management

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 04.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the OC

: Adv. Kiran Singh, Adv. Ajay Sharma

For the Respondent

: Adv. Kiran Singh, Adv. Ajay Sharma for R-1 in
IA-5449/2023

For the CD

: Adv. Rajnish Sinha, Adv. Shelly Khanna, Adv.
Monika Bharti, Adv. Akankrita Sinha in I.A. No.
5449/ND/2023

For the Applicant

: Adv. Rajnish Sinha, Adv. Shelly Khanna, Adv.
Monika Bharti, Adv. Akankrita Sinha in I.A. No.
374/ND/2022

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA/374/ND/2022, IA/5449/ND/2023: List on 05.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)